

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 26 of 2013**

**Dated : 16<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**State Load Despatch Centre, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Shridhar Prabhu for R.2**

**Appeal No. 49 of 2013**

**State Load Despatch Centre, Karnataka ..... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1  
Mr. Shridhar Prabhu for R.2**

**ORDER**

The learned counsel for the Respondent in Appeal No. 49 of 2013 seeks some time to file the reply. Accordingly, he is directed to file the same after serving copy on the other side.

The learned counsel for the Appellant in Appeal no. 26 of 2013 seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **15.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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